

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1422
ANSWERED ON:21.08.2012
ESSENTIAL COMMODITIES ACT
Pakkirappa Shri S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to amend/re-enact the Essential Commodities (Special Provisions) Act to impose punitive provisions against black marketing, hoarding, etc.;
- (b) if so, the details thereof; and
- (c) the time by which this legislation is likely to be introduced?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) : No, Madam.
- (b) & (c): Does not arise.